

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

Allahabad, this the 18th day of July, 2012

Hon'ble Mr. Sanjeev Kaushik, Member-J
Hon'ble Mr. Shashi Prakash, Member- A.

Original Application No. 1635 of 2003
(U/s 19 of Administrative Tribunal Act, 1985)

Ram Chandra, son of Khanjan Lal, resident of Village- Augari,
District- Bareilly, at present r/o Sanjai Nagar, Linepar, Hathikhana,
Post- Lalkuwan, District- Nainital, Uttranchal.

..... **Applicant.**

By Advocate: Shri Narendra Mohan (Not present)

V E R S U S

1. Union of India through General Manager, North Eastern Railway, Gorakhpur.
2. Divisional Railway Manager, N.E. Railway, Izzatnagar, Bareilly.
3. General Manager, North Eastern Railway, Gorakhpur

..... **Respondents**

By Advocate : Shri K.P. Singh

ORDER

By Hon'ble Mr. Sanjeev Kaushik, J.M.

None present for the applicant even in the revised call.


2. By way of the instant original application the applicant seeks direction from this Tribunal to the respondents to pay salary for the period between 24.09.1982 to 10.05.1987 @ 4050/-.

3. Shri K.P. Singh, counsel for respondents raised preliminary objection that the instant original application deserves to be dismissed for

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the reason that for the same very relief the applicant firstly filed a Civil Suit. Thereafter he approached the Labour Court under Payment of Wages Act. He also filed O.A No. 1478/1992 for the same relief before this Tribunal, which was dismissed as not maintainable. Thereafter even the Writ Petition No. 45980/2003 filed by the applicant was also dismissed. Therefore the instant original application be dismissed on the ground of re-judicata. All these pleas have been taken by the respondents in their Counter Reply.

4. In view of the above since the claim of the applicant has already been rejected upto the Hon'ble High Court, therefore, for the same very relief the applicant cannot agitate the matter again before this Tribunal. Accordingly the O.A is dismissed being hit by principle of res-judicata.


Member-A.


Member-J.

Anand/